

18<sup>th</sup> March, 2004

**Notification No. 34/2004 - Customs (N.T)**

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Board hereby makes the following amendments in the notification of the Government of India in the Ministry of Finance, Department of Revenue No. 54/2001-CUSTOMS(N.T.), dated the 19<sup>th</sup> October, 2001, namely :-

In the said notification, in the Table, for, S.No., 11,16,18,20, 21,23,35,37,38,39 and 57 and the entries relating thereto, the following shall respectively be substituted, namely:-

(1)	(2)	(3)
"11.	DRI/BZU/E/19/96/1906 dated 16.3.98 S/10-18/98 Adj.Cell	M/s. Alankrit India, E-329, East of Kailash, New Delhi and 3 other noticees
16.	DRI/BZU/E/43/97 dated 23.8.99	G.N.International,15,2 <sup>nd</sup> Floor,111,A,Old Hanuman Lane , Kalbadevi Road, Mumbai-400002
18.	DRI/BZU/101/APPG/514/86 dated 26.3.93	M/s. Advani and Sons,A/36, Naraina Industrial Area, Phase-II, New Delhi and 2 other noticee
20.	DRI/BZU/F/2(A)/97-IMP CAU/DRI/44/97(58/C(A)APPG-53/97) dated 7.11.97	M/s. Exotic Fashions,G-5, South Extension, Part-II, New Delhi and 2 other noticees
21.	DRI/BZU/F/2(A)/97/EXP VIII(HQ)/10/89/97 dated 24.11.97	M/s. Exotic Fashions, G-5, South Extension Part -II, New Delhi and 7 other noticees
23.	DRI/BZU/F/2(B)/97/(EXP) VIII (HQ)10/ACU/3/98 dated 13.2.98	M/s. Exotic Fashions, G-5, South Extension Part -II, New Delhi and 7 other noticees
35.	DRI/BZU/F/2(L)/97(EXP) dated 5.5.98	M/s. Exotic Fashions, G-5, South Extension Part -II, New Delhi and 7 other noticees
37.	DRI/BZU/F/2(E)/97(EXP) VIII/HQ/10/ACU/ADJ/07/98/4456-61 dated 29.4.98	M/s. Exotic Fashions, G-5, South Extension Part -II, New Delhi and 7 other noticees
38.	DRI/BZU/F/2(I)/97-EXP dated 5.5.98	M/s. Exotic Fashions, G-5, South Extension Part -II, New Delhi and 7 other noticees
39.	DRI/BZU/F/43(1)/96 CAU/DRI/31/98(58/C(A)APPG-35/98 dated 9.6.98	M/s.Unique Designs Enterprise No.1066/B, Ward No. 8, Mehrauli, New Delhi and 4 other noticees
57.	DRI/BZU/F/1/98/1969 to 1980 dated 17.3.99/19.3.99	M/s. Golden Exports 49 A , Dhirpur , Delhi and 12 other noticees "

(D.S.Garbyal)

Under Secretary to the Government of India

F.NO.437/1/97-CUS.IV

Note:- The principal notification No. 54/2001-CUSTOMS (N.T.), dated the 19<sup>th</sup> October , 2001 was published in the Gazette of India, Extraordinary Part II, Section 3, sub-section (i), dated the 19<sup>th</sup> October, 2001 vide G.S.R. No. 786 (E), dated the 19<sup>th</sup> October,2001.